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Title: Introduction of the Electricity (Compulsory Supply to Katras and Densely Populated Areas) Bill, 2009.

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Madam, I beg to move for leave to introduce a Bill to provide for compulsory supply of electricity to Katras and densely populated areas located in the metropolitan and other major cities of the country and for matters connected therewith.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory supply of electricity to Katras and densely populated areas located in the metropolitan and other major cities of the country and for matters connected therewith."

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : Madam, I introduce the Bill.

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